

Annexure-6

Date of commencement of Liquidation: 04.10.2023

List of Stakeholders as on: 03.12.2023

List of operational creditors (Employees)

(Amount in Rs)

Sl. No.	Name of authorized representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Ganta Pradeep Kumar		23.10.2023	4,05,321.00	2,66,667.00	Pending Salary, Interest & conveyance amount	No	0.37%	NIL	NIL	138654	-	
2		Tarun Dhar Sharma		01.11.2023	1,67,409.00	0	Pending Salary, Interest & Incentives	No	0%	NIL	NIL	1,67,409.00	-	
3		Sunil Kumar Jha		01.11.2023	8,31,870.00	6,26,667.00	Pending Salary, Interest & Incentives	No	0.87%	NIL	NIL	2,05,203.00	-	
4		Virender Singh			11,27,233.00	11,27,233.00	Pending Salary	No	1.57%	NIL	NIL	NIL	-	
		TOTAL			25,31,833.00	20,20,567.00			2.81%			511266	-	


Rabindra Kumar Mintri
 (Insolvency Professional)
 Reg. No.: IBBI/PA-001/IP-P00707/2017-2018/11194
 E-mail id: mintri_ca@rediffmail.com
 Ph. No.: 9811173846, 011-40042899
 Address: JD-18-B, Near Ashiana Chowk Pitamoura, N.D.-34